F. No. J-11014/2/2023-Judicial Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

> Shastri Bhawan, New Delhi, Dated the 11<sup>th</sup> May, 2023

## **ORDER**

The President is pleased to accept the resignation of **Shri Rakesh Thapliyal**, Deputy Solicitor General of India for High Court of Uttarakhand, with effect from **27**<sup>th</sup> **April**, **2023**.

Hindi version of this order will follow.

(Vijay Kumar Sharma) Joint Secretary & Legal Adviser

## Copy for information (through email) to:

- 1. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MSLJ.
- 2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/Sr. PPS to JS&LA (SA) / PSO to JS&LA (PS)
- 3. PPS to Ld. AGI/PS to Ld. SGI.
- 4. The Registrar, High Court of Uttarakhand at Nainital.
- 5. Shri Rakesh Thapliyal, Advocate as above.
- 6. To be uploaded on website of this Department i.e. <a href="www.legalaffairs.gov.in">www.legalaffairs.gov.in</a> under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
- 7. Hindi Section, Department of Legal Affairs, for translation of this order.

8. Office/spare copies.

(Lakka Muneswara Rao) Section Officer (Judicial) Tel. 011-23384945

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